

IN THE HIGH COURT OF JUDICATURE AT PATNA
FIRST APPEAL No.80 of 2012

- 1.1. Priyanka Choubey, Wife of Late Brijraj Choubey, Resident of Village - Ahirauli, P.S. - Buxar (I), District- Buxar.
- 1.2. Krish Raj Choubey, (Minor) Son of Late Brijraj Choubey, Under Guardianship of their mother namely Priyanka Choubey, Resident of Village - Ahirauli, P.S. - Buxar (I), District- Buxar.
- 1.3. Rudra Raj Choubey, (Minor) Son of Late Brijraj Choubey, Under Guardianship of their mother namely Priyanka Choubey, Resident of Village - Ahirauli, P.S. - Buxar (I), District- Buxar.
2. Anil Kumar Choubey S/O Sri Narbdeswar Choubey Resident Of Village Ahirauli, P.S. Buxar Industrial, District Buxar.

... .. Appellant/s

Versus

2. Bindu Devi Wife of Sri Balbhadra Choubey Resident Of Village Baruna, P.S. Buxar Industrial, District Buxar.
3. Narbdeswar Choubey Son of Late Kamleshwari Choubey, Resident Of Village Ahirauli, P.S. Buxar Industrial, District Buxar.
4. Abha Devi, Wife of Vimal Krishna Pandey, R/o Village - Ahirauli, P.S. - Buxar (Industrial), District- Buxar.
5. Radhika Devi, W/o Loknath Pandey, R/o Village - Ahirauli, P.S. - Buxar (Industrial), District- Buxar.
6. Om Prakash Gupta, Son of Late Biraju Sahu R/o Village - Churamanpur, P.S. - Buxar (Industrial), District- Buxar.
7. Prem Prakash Gupta, Son of Late Biraju Sahu, R/o Village - Churamanpur, P.S. - Buxar (Industrial), District- Buxar.
8. Most. Umarawati Devi, Wife of Late Ramkumar Kunwar, R/o Village - Rajapur Beni Lal Ka Dera, P.S. Simri District- Buxar. At present residing at Bab Nagar Kambrij School Wali Gali, P.S. Buxar, District- Buxar.
9. Smt. Durgawati Devi, Wife of Brahmadutta Thakur, R/o Village Gangauli, P.S. Simri District- Buxar.
10. Rakesh Kumar Pandey, Son of Late Rajnath Pandey, Resident of Village - Shivpuri Budhanpurwa, P.S. Buxar, District- Buxar.
11. Dinesh Kumar Pandey, Son of Late Rajnath Pandey, Resident of Village - Shivpuri Budhanpurwa, P.S. Buxar, District- Buxar.
12. Anil Kumar Pandey, Son of Late Rajnath Pandey, Resident of Village - Shivpuri Budhanpurwa, P.S. Buxar, District- Buxar.
13. Amit Kumar Mishra, Son of Late Awadh Bihari Mishra, Resident of Village - Maalin, P.S. Barharawa, District- Sahebganj.
14. Aruna Pathak, Wife of Ravindra Pathak, Resident of Village - Akauna, P.S. Barahara, District- Bhojpur.
15. Pramod Kumar Tiwari, Son of Ramakant Tiwari, Resident of Village - Chakani, P.S. Simari, District- Buxar.



16. Pinki Devi, Wife of Basuki Nath Ojha, Resident of Village - Devkuli, P.S. Brahmapur, District- Buxar.

... .. Respondent/s

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Appearance :

For the Appellant/s : Mr. Binod Bihari Sinha, Advocate
For the Respondent/s : Mr. Ambuj Nayan Chaubey, Advocate

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CORAM: HONOURABLE MR. JUSTICE RAMESH CHAND MALVIYA

ORAL ORDER

31 05-02-2026

In paragraph No. 3 of earlier order dated 02.02.2026

“Dismissed for non-prosecution” is inadvertently typed in place of “List this case on 10.02.2026”.

2. Thus, the order dated 02.02.2026 is modified to the extent that paragraph no. 3 be read as “List this case on 10.02.2026”.

3. Office is directed to restore this case and list this case on 10.02.2026.

(Ramesh Chand Malviya, J)

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